

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512

IB-104/PB/2018

IA (Plan)/06/2024, IA/4928/2023, IA/5759/2023, IA/6369/2023,
IA/1207/2024, IA/1518/2024

IN THE MATTER OF:

Shri Tek Chand

.....Applicant

Vs.

Premia Projects Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 29.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Jawer Khan, Adv. in IA/1518/2024

For the Respondent :

For the RP : Mr. Jitendra Arora, RP with Mr. Gautam Sinhal, Mr.
Rajat Chaudhary, Advs.

ORDER

Due to paucity of time, the matter is listed on **07.06.2024**.

**Sd/-
(Court Officer)**